

**EVIDENCE TENDERED BEFORE
THE JOINT COMMITTEE OF THE
HOUSES ON THE COST AND
WORKS ACCOUNTANTS BILL, 1958**

SHRI SANTOSH KUMAR BASU: Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Cost and Works Accountants Bill, 1958, on the 22nd, 23rd and 24th January, 1959.

**REPORT OF THE JOINT COMMITTEE
OF THE HOUSES ON THE
INDIAN ELECTRICITY (AMEND-
MENT) BILL, 1958**

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the

Bill further to amend the Indian Electricity Act, 1910.

**EVIDENCE TENDERED BEFORE
THE JOINT COMMITTEE OF THE
HOUSES ON THE INDIAN ELEC-
TRICITY (AMENDMENT) BILL, 1958**

HAFIZ MOHAMMAD IBRAHIM: Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Indian Electricity (Amendment) Bill, 1958.

MR. CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow

The House then adjourned at thirty-four minutes past twelve of the clock till eleven of the clock on Tuesday* the 10th February, 1959.